

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1
VC AND PHYSICAL (HYBRID) MODE

ITEM No. 112
IA (IB) No. 42/CB/2022
IA (IB) No. 244/CB/2023
IN
TP No. 30/CTB/2019
(CP (IB) No. 1323/KB/2018)

Proceedings under Section 7 IBC

IN THE MATTER OF:

Bank of India

.....Applicant

V/S

Maa Durga Rice Processing & Exports Pvt. Ltd.

....Respondent

Order delivered on 11/07/2024

Coram:

Shri Deep Chandra Joshi, Hon'ble Member(J)

Shri Rajeev Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicants

Mr. Pranay Agarwal, Adv.

Mr. K. K. Sughania, Adv.

For the Respondent

Mr. Saswat Kumar Acharya, Adv.

Ms. S.Pholgu, Adv.

Mr. Subham Agrawal, Adv.

ORDER

1. Ld. Counsel, Mr. Pranay Agarwal, appeared for the petitioner.
2. Ld. Counsel, Mr. S. K. Acharya, appeared for the respondent.
3. Pleadings are completed.
4. List the matter before the regular Bench on 08.08.2024.

Sd

Rajeev Mehrotra
Member (Technical)

Sd

Deep Chandra Joshi
Member (Judicial)